

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/8(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS. SRI GOBARDHAN SINGHANIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborty, Adv.]

Mr. Patita Paban Bishwal, Adv.] For the Personal Guarantor

Ms. Shruti Singhania, PCS]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel/Authorised Representative appearing on behalf of the Personal Guarantor present.
2. The parties are ready to file their written notes of arguments within a period of one week.
3. Heard at length. **Reserved for Orders**, for the purpose of consideration whether service is completed and whether RP should be appointed in the matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**